

Statue of Lord Irwin in Delhi

1776. Shri Yashpal Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether it is proposed to remove the statue of Lord Irwin outside Parliament House as it has been disfigured; and

(b) if so, when and where it will be removed?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). No decision has been taken regarding the removal of this particular statue. The policy in regard to the removal of such statues is that they will be removed on suitable accommodation being available for them in museums.

दिल्ली में शिक्षा निदेशक

१७७७. श्री प० ला० वारुपाल :
क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली प्रशासन के अन्तर्गत कितने शिक्षा-निदेशक हैं और प्रत्येक को कितना वेतन दिया जाता है और उनमें से कितने डेप्युटेशन पर हैं; और

(ख) क्या यह सच है कि उत्तर प्रदेश व राजस्थान और अन्य राज्यों से शिक्षा-निदेशक डेप्युटेशन पर बुलाये जाते हैं और यदि हां, तो इसका कारण क्या है ?

शिक्षा मंत्री (श्री म० क० चागला) :

(क) १३००-६०-१६०० रुपये के वेतनमान में केवल एक। पदधारी इस समय प्रतिनियुक्ति पर नहीं है।

(ख) अधिकारियों को डेप्युटेशन पर छाया जाता है क्योंकि दिल्ली प्रशासन के अधिकारियों में डायरेक्टर के पद पर उन्नत करने योग्य अधिकारी नहीं मिलते।

Public Demonstration Near Parliament House

1778. { Dr. L. M. Singhvi;
Shri Kishan Pattnayak;
Shri Ram Sewak Yadav;
Shri B. N. Mandal;

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that certain public workers were arrested and detained for taking part in a demonstration on the 13th March, 1964 outside the Parliament House;

(b) if so, the names of the public workers arrested and detained and the places of detention;

(c) the charges on which these public workers have been arrested and detained;

(d) whether a prohibitory order against a public assembly was promulgated by the District Magistrate in the vicinity of the Parliament House on or before the 13th of March, 1964; and

(e) if so, the facts and circumstances necessitating such a prohibitory order?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):

(a) Yes Sir,

(b) and (c). A statement is laid on the Table of the House [Placed in Library. See No. LT-2628/64.]

(d) Yes Sir.

(e) Parliament House being a busy place with heavy vehicular traffic, unrestricted holding of meetings, processions and demonstrations, in its close vicinity is likely to endanger human safety and disturb public tranquillity. It was, therefore, considered necessary to prohibit the holding of any public meetings, demonstrations or processions in and around the Parliament House, including the entrances leading to its com-